

(4) of section 26 of the Bengal Finance (Sales Tax) Act, 1941, a copy of Notification No. F. 4(45)/63-Fin-(E), dated the 24th October, 1963, publishing the Delhi Sales Tax (Amendment) Rules, 1963, issued by the Delhi Administration. [Placed in Library. See No. LT-2091/63.]

**(i) THE EMPLOYEES' PROVIDENT FUNDS
(TWENTIETH AMENDMENT) SCHEME, 1963**

**(ii) THE EMPLOYEES' PROVIDENT FUNDS
(TWENTY-FIRST AMENDMENT) SCHEME, 1963**

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN) : Madam, I beg to lay on the Table a copy each of the following Notifications of the Ministry of Labour and Employment under sub-section (2) of Section 7 of the Employees' Provident Funds Act, 1952: —

(i) Notification G.S.R. No. 1873, dated the 23rd November, 1963, publishing the Employees' Provident Funds (Twentieth Amendment) Scheme, 1963.

(ii) Notification G.S.R. No. 1345, dated the 28th November, 1963, publishing the Employees' Provident Funds (Twenty-first Amendment) Scheme, 1963.

[Placed in Library. See No. LT-2231/63 for (i) and (ii).]

NOTIFICATION UNDER THE EMPLOYEES' PROVIDENT FUNDS (AMENDMENT) ACT, 1963

SHRI C. R. PATTABHI RAMAN: Madam, I also beg to lay on the Table a copy of the Ministry of Labour and Employment Notification S.O. No. 3324, dated the 27th November, 1963 issued under sub-section (2) of sec-

tion 1 of the Employees' Provident Funds (Amendment) Act, 1963. [Placed in Library. See No. LT-2232y 63.]

**GOVERNMENT RESOLUTIONS ACCEPTING
CENTRAL WAGE BOARDS' RECOMMENDATIONS FOR IRON ORE MINING AND
LIMESTONE AND DOLOMITE MINING
INDUSTRIES**

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI RATANLAL KISHORILAL MALVIYA): Madam, I beg to lay on the Table a copy each of the following Resolutions of the Ministry of Labour and Employment: —

(i) Resolution No. WB-2(36)/63 dated the 5th February, 1964, accepting the recommendations of the Central Wage Board for the Iron Ore Mining Industry.

(ii) Resolution No. WB-2(37)/63, dated the 5th February, 1964, accepting the recommendations of the Central Wage Board for the Limestone and Dolomite Mining Industries.

[Placed in Library. See No. LT-2257/63 for (i) and (ii).]

**SUPPLEMENTARY DEMANDS FOR
GRANTS FOR EXPENDITURE OF
THE CENTRAL GOVERNMENT ON
RAILWAYS IN 1963-64**

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN) : Madam, I beg to lay on the Table a statement showing the Supplementary Demands for Grants for Expenditure of the Central Government on Railways in the year 1963->64.

**RESIGNATION OF MEMBERSHIP
OF RAJYA SABHA BY PROF. R. D.
SINHA DINKAR**

THE DEPUTY CHAIRMAN: I have to inform Members that Prof. R. D.